GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 2212

TO BE ANSWERED ON: 15.03.2017

UNAUTHORIZED AGENCIES OFFERING AADHAAR RELATED SERVICES

2212 SHRI GAURAV GOGOI; SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of Electronics & Information Technology be pleased to state: -

- (a) whether the Union Government is aware that several unauthorised agencies have been caught offering Aadhaar related services illegally and are charging excessive money from the public;
- (b) if so, the details in this regard;
- (c) whether the Unique Identification Authority of India (UIDAI) has recently ordered to close down such fraudulent and illegal websites and mobile applications offering such services; and
- (d) if so, the facts in this regard and the details of further steps the Government proposes to take against persons involved in running of such unauthorised agencies?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P.CHAUDHARY)

- (a) and (b): Yes, Sir. It was found that some websites and mobile applications were providing un-authorized Aadhaar related services such as downloading online Aadhaar letters, providing status of Aadhaar generation, printing Aadhaar letters on Polyvinyl chloride (PVC) Card etc. to residents.
- (c) and (d): Yes, Sir. UIDAI had forwarded an official complaint to Indian Computer Emergency Response Team and M/s Google India in this regard. The illegal / unauthorised websites were blocked by Department of Telecommunication, while the unauthorised mobile applications were removed from the Google PlayStore.
